

F.No. 01(03)/Roster/CESTAT/2019  
Customs, Excise & Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.03.2019

**ORDER NO. 80 of 2019**

Hon'ble President is pleased to modify the sitting notified vide roster order no. 54/2019 for CESTAT, Chandigarh for the period from 01/04/2019 onwards to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. Ashok Jindal, Member (Judicial) and Hon'ble Sh. C. L. Mahar, Member (Technical)	From 01/04/2019 to 05/04/2019	Customs, Excise and Service Tax Division Bench matters.
Hon'ble Sh. Ashok Jindal, Member (Judicial)	From 08/04/2019 onwards	Single Member Bench matters

Note :

1. All part-heard matters are released to be heard afresh by regular Bench as per the Bench constitution of the respective dates on which they are posted.
2. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
3. In the event of no sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By order,



(Bineesh Kumar K. S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



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**F.No. 01(03)/Roster/CESTAT/2019**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 25.03.2019

**ORDER NO. 81 of 2019**

Hon'ble President is pleased to modify the sitting notified vide roster order no. 64 of 2019 for CESTAT, Bangalore for the period from 01/04/2019 to until further orders to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. S. S. Garg, Member (Judicial) and Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 01/04/2019 to 05/04/2019	Customs, Excise and Service Tax Division Bench matters.
Hon'ble Sh. S. S. Garg, Member (Judicial)	From 08/04/2019 onwards	Single Member Bench matters

Note :

1. All part-heard matters are released to be heard afresh by regular Bench as per the Bench constitution of the respective dates on which they are posted.
2. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
3. In the event of no sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By order



**(Bineesh Kumar K. S.)**

**Registrar**

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**Dy. Registrar**

**F.No. 01(03)/Roster/CESTAT/2019**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 25.03.2019

**ORDER NO. 82 of 2019**

Hon'ble President is pleased to modify the sitting notified vide roster order no. 94 of 2018 for CESTAT, Ahmedabad from 1/4/2019 to until further orders to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President Hon'ble Sh. S. K. Mohnaty, Member (Judicial) and Hon'ble Sh. C. J. Mathew, Member (Technical)	From 03/04/2019 to 05/04/2019	Larger Bench Matters.
Hon'ble Sh. S. K. Mohnaty, Member (Judicial) and Hon'ble Sh. C. J. Mathew, Member (Technical)	From 01/04/2019 to 02/04/2019	Recused matters as notified
Hon'ble Sh. Ramesh Nair, Member (Judicial) and Hon'ble Sh. Raju, Member (Technical)	From 01/04/2019 onwards except on 2 <sup>nd</sup> Friday of every month	All Division Bench matters.
Hon'ble Sh. Ramesh Nair, Member (Judicial)	On 2 <sup>nd</sup> Friday of every month	Single Member Bench matters, as notified
Hon'ble Sh. Raju, Member (Technical)	On 2 <sup>nd</sup> Friday of every month	Single Member Bench matters, as notified

Note :

1. All part-heard matters are released to be heard afresh by regular Bench as per the Bench constitution of the respective dates on which they are posted.
2. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
3. In the event of no sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".


By order,



**(Bineesh Kumar K. S.)**  
**Registrar**

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**F.No. 01(03)/Roster/CESTAT/2019**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 25.03.2019

**ORDER NO. 83 of 2019**

Hon'ble President is pleased to partially modify the **roster order no. 44 and 58 of 2019 for CESTAT, New Delhi** constituting Division Bench for hearing ROM applications as follows:-

1. **On 29/03/2019 at 2.30 p.m** Hon'ble Sh. Anil Choudhary, Member (Judicial) and Hon'ble Sh. C.L. Mahar, Member (Technical) will hear the following ROM applications:-

1. E/ROM/50761/2018 in E/53205/2015
2. E/ROM/50912/2018 in E/598/2012

2. **On 29/03/2019 afternoon** Hon'ble Sh. Anil Choudhary, Member (Judicial) and Hon'ble Sh. Bijay Kumar, Member (Technical) will hear the following ROM applications after the hearing of matters in Sl. No. 1 above is over:-

E/ROM/50084,50075,50085/2019 in E/50763, 51056/15, E/51801/2016

By order,



**(Bineesh Kumar K. S.)**  
**Registrar**

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